

## PENDENCY REPORT AS ON 25-05-2022

1	ABLAPL- Anticipatory Bail	5990
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	263
6	ARBP-Petitions under Indian Arbitration Act.	63
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	4789
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2831
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2398
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8859
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	266
20	Contempt Petition in Cuttack Bench	444
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	126
23	COPET-Original Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1014
25	CRLA-Appeal against Judgement/Sentence.	10390
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1437
27	CRLMA-Other Miscellaneous Application.	718
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10597
29	CRLMP-Criminal Miscellaneous Petition	885
30	CRLREV-Criminal Revision.	9233
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	163
34	CRREV-Criminal Revision	242
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19

40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1086
48	FAO-First Appeal from Orders.	3289
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	418
52	GUAP-Pet. under Guardianship and Wards Act.	13
53	IP(M)-Main Petition (Insolvency Act.)	1
54	ITA-Appeals Income-tax	254
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1218
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	993
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6195
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	1046
66	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	95
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	1167
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	116
74	OTC-Other Tax Case.	5
75	OVTA-Tax Appeal Under OVAT Act.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	2
78	Review Petition in Bhubaneswar Bench	111
79	Review Petition in Cuttack Bench	188
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2151
82	RPFAM-Revision US 19 of Family Court Act.	1618
83	RSA-Second Appeal from Judgement and Decree.	6738
84	RVWPET-Review Petition.	2178
85	SAO-Second Appeal from Appellate Order.	219
86	SA-Second Appeal	2232
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	172

<b>89</b>	<b>SM-Suo Motu.</b>	<b>44</b>
<b>90</b>	<b>SPA-Sp.Appeal before DB ...</b>	<b>1</b>
<b>91</b>	<b>STAPL-Appl.for direction to make a reference.</b>	<b>1</b>
<b>92</b>	<b>STREV-Sales Tax Revision.</b>	<b>1150</b>
<b>93</b>	<b>TA-Tax Appeal</b>	<b>11</b>
<b>94</b>	<b>TEST-Testamentary Cases.</b>	<b>1</b>
<b>95</b>	<b>TREV-Tax Revesion</b>	<b>88</b>
<b>96</b>	<b>TRPCRL-Transfer Pet.for transfer a CrI.Proc.</b>	<b>321</b>
<b>97</b>	<b>TRP(C)-Transfer Petition under Sec.14 Cr.P.C.</b>	<b>831</b>
<b>98</b>	<b>WA-Appeals before DB against SB Judgement</b>	<b>4561</b>
<b>99</b>	<b>WPC(OAB)-Original Application in Berhampur Bench</b>	<b>62</b>
<b>100</b>	<b>WPC(OAC)-Original Application in Cuttack Bench</b>	<b>12125</b>
<b>101</b>	<b>WPC(OA)-Original Application in Bhubaneswar Bench</b>	<b>5222</b>
<b>102</b>	<b>WPC(OAPC)-Original Application (Provisional) in Cuttack Bench</b>	<b>472</b>
<b>103</b>	<b>WPC(OAPPC)-Original Application Permission Petition in Cuttack</b>	<b>164</b>
<b>104</b>	<b>WPC(OAPP)-Original Application Permission Petition in Bhubaneswar</b>	<b>4</b>
<b>105</b>	<b>WPC(OAS)-Original Application in Sambalpur Bench</b>	<b>173</b>
<b>106</b>	<b>WPCRL-Pet.UA.226 for Writ of Habeas Corpus.</b>	<b>423</b>
<b>107</b>	<b>WPC(TAC)-Transfer Application in Cuttack Bench</b>	<b>194</b>
<b>108</b>	<b>WPC(TA)-Transfer Application in Bhubaneswar Bench</b>	<b>9</b>
<b>109</b>	<b>WPC(T)-Temporary Number in Bhubaneswar</b>	<b>35</b>
<b>110</b>	<b>WP(C)-Writ Petition under Art.226 and 227.</b>	<b>69457</b>
<b>Grand Total</b>		<b>188471</b>